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(REVENUE WING)

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NOTIFICATION
INCOME-TAX.

No. 1477 (F.No.197/60/76-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Govt. hereby notifies 'Sadr Anjuman Ahmadiyya, Quadian' for the purpose of the said section for and from assessment year(s) 1976-77.

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(T.P. JHUNJHUNWALA)
DIRECTOR, GOVT. OF INDIA

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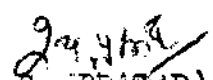
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